

**Filing under list of Stakeholders under regulation 31(2) of the IBBI (Liquidation Process) Regulations, 2016**

**Annexure-5**

**Name of the corporate debtor: SND LIMITED; Date of commencement of liquidation: 06/12/2023 (Order received on 08/12/2023); List of stakeholders as on: 18/01/2024**

**List of operational creditors (Government Dues)**

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks,if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Natureof claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Nagpur VAT	Sales Tax Department, Government of Maharashtra	22/12/2023	1,09,19,099.9	57,05,786	Unsecured	NA	NA	NA	--	--	--	52,13,313	--
2	Assistant Commissioner, CGST & Central Excise, Division –City, Nagpur-II, Commissionerate, Nagpur	Central Board & Excise and customs, Department of Revenue, Government of India	05/01/2024	14,39,79,606	14,39,79,606	Unsecured	NA	NA	NA	--	--	--	--	--
	<b>Total</b>			<b>15,48,98,705.93</b>	<b>14,96,85,392</b>	--	--	--	--	--	--	--	<b>52,13,313</b>	--

